

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(15) C.P.(I.B)-112/8&9/(MB)/2018

CORAM: Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.07.2018

NAME OF THE PARTIES: Shiv Shakti Impex
V/s
BSW Aircon Pvt. Ltd.

SECTION OF THE COMPANIES ACT:8 & 9 of Insolvency and Bankruptcy
Code, 2016.

ORDER

1. None Present.
2. By Order of Bench the matter is adjourned to **27.08.2018.**

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

25.07.2018.

HHS